

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Most Solar cells are environment friendly and have no adverse impact on environment. However, in some cases, special procedure would be required for safety disposal on completion of life-expectancy of solar cells.

(b) In the manufacturing of Solar Cells, no poisonous by product is produced.

(c) The Government has set a target of 175 GW of Renewable Energy out of total planned capacity of 523 GW by 2022.

Scope of BRGF

†883. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether scope of BRGF is expected to increase in future;

(b) if not, whether the Central Government has stopped funds to States under BRGF;

(c) if not, the details of amount given to districts in border States under BRGF during financial years 2014-15 and 2015-16; and

(d) the names of districts for which funds would not be released under BRGF along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): (a) and (b) The District component of the Backward Regions Grant Fund (BRGF) Programme, which was being implemented by the Ministry of Panchayati Raj (MoPR), has been delinked from the budgetary support of the Central Government with effect from the financial year 2015-16. This has been done on account of the enhanced devolution of fund to the States from 32% to 42% of the Centre's net tax receipts under Fourteenth Finance Commission award.

(c) The details of amount given to border States for districts covered under BRGF during financial year 2014-15 are given in the Statement (*See* below). As stated above, the programme has been delinked from the budgetary support of the Central Government with effect from the financial year 2015-16.

(d) Question does not arise in view of reply of (a) and (b) above.

†Original notice of the question was received in Hindi.

Statement

*Amount given to border States for districts covered under BRGF
during financial year 2014-15*

		(₹ in crore)
Sl. No.	State	2014-15
1.	Arunachal Pradesh	15.35
2.	Assam	139.41
3.	Bihar	206.52
4.	Gujarat	65.07
5.	Himachal Pradesh	11.92
6.	Jammu and Kashmir	45.67
7.	Manipur	36.76
8.	Meghalaya	2.56
9.	Mizoram	24.39
10.	Nagaland	60.87
11.	Punjab	14.87
12.	Rajasthan	211.45
13.	Sikkim	12.32
14.	Tripura	12.63
15.	Uttar Pradesh	346.86
16.	Uttarakhand	2.53
17.	West Bengal	226.64
TOTAL		1435.82

Training to public representatives of Panchayats and municipal bodies

†884. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government is contemplating to run a special training programme to impart training to public representatives of Panchayats and municipal bodies with regard to their rights, duties and powers;

†Original notice of the question was received in Hindi.